

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) No. 78 of 2020

IN THE MATTER OF:

**M/s Giriver Hotels & Resorts Pvt. Ltd. &
Anr.**

...Appellants

Vs.

Sh. Gajendra Singh Panwar & Ors.

...Respondents

Present:

For Appellants: Mr. D.K. Bhalla and Ms. Saloni Nagaria, Advocates.

**For Respondents: Mr. Anil Mehta, Advocate for R-1 & 2.
Mr. Sudeep Sudan, Advocate for R-3 & 4.**

ORDER

(Through Virtual Mode)

02.02.2021: In terms of the order dated 19.01.2021, Registry was directed to trace out, Written Submissions filed by the Respondent Nos. 1 & 2, which is taken on record.

Learned Counsel for the Appellant is present. Learned Counsel for the Respondent Nos. 1, 2,3 & 4 are also present.

List the Appeal 'For Hearing' on **09th March, 2021**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

sr/nn